

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) The Government of Kerala has sent a proposal for recognition of the following six movements for grant of pension under the Swatantrata Sainik Samman Pension Scheme, 1980:

- (1) Punnappra—Vayalar Movement
- (2) Kayyur Movement
- (3) Karivelloor Movement
- (4) Kavumbai Movement
- (5) Morazha Movement
- (6) Malabar Special Police Strike (SMP Strike).

(c) The matter is under consideration of the Central Government.

Drug Addict Drivers

3129. SHRI CHHITUBHAI GAMIT : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that a large number of drivers of trucks, buses and three wheelers in the cities have been found to be drug addicts;

(b) whether it has also been the main reason for the high rate of accidents in the Capital;

(c) if so, whether the Government have made any plan to issue directions to the States in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) it is a fact that a large number of drivers of trucks, buses and three wheelers in the big cities and the Capital are found to be drug addicts and the drug addiction by the drivers is one of the reasons for the accidents.

(c) and (d) Government of India is making its earnest effort to control the supply of drugs as well as to reduce the demand for drugs. NDPS Act, 1985, is enforced to deal with cases of peddling, pushing and trafficking in drugs. Towards demand reduction, a scheme to provide financial assistance to the non-governmental organisations is being implemented. Under this scheme, financial assistance is given for setting up of de-addiction, counselling and after care centres throughout the country to provide detoxification, treatment and rehabilitation

services to those addicted including the drivers. Awareness generation programmes among the masses about the hazards of drug abuse are also being undertaken. Various media are used for the purpose.

[Translation]

Registration of Cases by Delhi Police

3130. SHRIMATI BHAVNA BEN DEVRAJ BHAI CHIKHALIA : Will the Minister of HOME AFFAIRS be pleased to stated:

(a) the number of cases registered by the Delhi Police under Section 498-A/307/34 of IPC in 1997 till date;

(b) the details of the said cases converted from Section 307 to Section 302 of IPC;

(c) whether appropriate action is not being taken against the criminals involved in such cases;

(d) the details of the complaints/requests received in this regard;

(e) whether the incidents of intimidation/threatening, assault, filing of false complaints and harassment of parents other relatives of witness and the deceased by the criminals to withdraw their cases/statements have come to the notice of the Government; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (f) Delhi Police have registered during the current year (upto 31.7.1997) 27 cases under sections 498-A/307/34 of IPC and in 6 of these cases section 307 was later changed to section 302 after the victims succumbed to their injuries. Delhi Police have further reported that in all such cases appropriate action as per law has been taken against the accused persons and no complaint in this regard was received by them nor any instance of intimidation etc. by the accused was brought to their notice.

[English]

Grinding of Wheat

3131. SHRI I.D. SWAMI : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the quantity of wheat allocated by FCI to Super Bazar, Kendriya Bhandar and such other institutions between June, 1996 to April 1997 for converting into atta and selling the same @ Rs. 64 per bag of 10 kg.;

(b) the quantity of atta sold by the said institution @ Rs. 64 per bag of 10 kg. in the said period, month-wise;